

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "A" NEW DELHI**

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND
SHRI B.R.R. KUMAR, ACCOUNTANT MEMBER**

I.T.A. No.4238/DEL/2019
Assessment Year: 2015-2016

Ashish Anand, 32-B, Pusa Road, Karol Bagh, New Delhi.	vs.	ITO, Ward-18(1), New Delhi.
TAN/PAN: AAAPA 1742K		
(Appellant)		(Respondent)

Appellant by:	Shri Somil Agarwal, Adv.		
Respondent by:	Shri Sohail Malik, Sr.D.R.		
Date of hearing:	03	11	2020
Date of pronouncement:	10	11	2020

ORDER

PER AMIT SHUKLA, JM

The aforesaid appeal has been filed by the assessee against the impugned order dated 28.03.2019, passed by Ld. Commissioner of Income Tax (Appeals)-XXXVII, New Delhi for the quantum of assessment passed u/s.143(3) for the Assessment Year 2015-16.

2. The captioned appeal is part of appeals in which information has been received that the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration under The Direct Tax Vivad se Vishwas Act, 2020. It has been stated that the necessary declaration in accordance with Section 4 of The

Direct Tax Vivad se Vishwas Act, 2020 has been filed by the assessee.

3. Considering the aforesaid situation, the captioned appeal is consigned to the records and treated as dismissed.

4. However, the aforesaid is subject to a caveat that in case the dispute relating to tax arrears for the captioned assessment year is not ultimately resolved in terms of the aforestated Act, the appellant (i.e., the assessee) shall be at liberty to approach the Tribunal for reinstatement of the appeal and the Tribunal shall consider such application appropriately as per law. The respondent (i.e., the Revenue) has no objection with regard to the aforesaid caveat.

5. In view of the aforesaid, the appeal is consigned to the records and, for statistical purposes, is treated as dismissed.

Order pronounced in the open Court on 10th November, 2020

Sd/-

[B.R.R. KUMAR]

[ACCOUNTANT MEMBER]

DATED: 10/11/2020

PKK:

Sd/-

[AMIT SHUKLA]

JUDICIAL MEMBER